NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.15/66/HDB/2017
NAME OF THE COMPANY	Saven Technologies Limited
NAME OF THE PETITIONER(S)	Saven Technologies Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCESH KUMAR SANGAM	Advocate	9000666072	Rose
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Counsel for Respondent(s):

<u>ORDER</u>

Heard Mr. Naresh Kumar Sangam, Learned Counsel for Petitioner.

Regional Director has filed an Additional Affidavit on 27.11.2017 with regard to specific comments on issue in question.

Orders Reserved.

Member (T)

Member (J)

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